

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 9th October, 2014

No.LJ (B) 73/2012/15 – For the purpose of the “Rules for the Administration of Justice and Police in the Garo Hills District 1937” the Governor of Meghalaya is pleased to appoint Smti Florina Boro, MCS, EAC, as Assistant to the Deputy Commissioner, South West Garo Hills District, Ampati and further, under rule 16 of the rules aforesaid invest her with the powers of Judicial Magistrates 1st Class as defined in the Code of Criminal Procedure, 1973 (Central Act No.2 of 1974) within West Garo Hills District with immediate effect and till she holds the said post.

Self-

(E.M. Donn)

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo.No.LJ (B).72/2012/15-A,

Dated Shillong, the 9th October, 2014

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Gazette.
2. The Deputy Commissioner South West Garo Hills District, Ampati This has a reference to your W.T.Message No.SWGHA/DC/Estt.15/2012/23, dt 24.09.2014
3. Personnel & A.R. (A) Department for information.
4. Smti Florina Boro, MCS, Extra Assistant Commissioner, O/o The Deputy Commissioner, South West Garo Hills District, Ampati.
- ✓ 5. DEO (Data Entry Operator) L.R.Office, Room No. 104, Main Sectt Building for uploading the notification in Law Department website
6. Guard File.
7. Office Copy.

By order etc,

[Signature]

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.